NOTICE

In continuation of the Notification dated 25.04.2023, notice dated 29.04.2023 and 06.05.2023 regarding Summer Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the Division Bench presided over by **the Hon'ble Justice Sharmila U. Deshmukh** from 14.05.2023 to 20.05.2023 has issued the following directions :-

1. Division Bench will sit from 15.05.2023 to 19.05.2023.

2. The praecipes for urgent circulation shall be given to the Associate/Court Sheristedar before **12.00 noon** of the preceding day of the date circulation sought. **The circulation/praecipes which were rejected by the earlier Vacation Bench will not be considered.**

3. The praecipes shall contain:
   a). Date of filing of petition/application and the date of impugned order;

   b) The urgency.

4. Praecipe without aforesaid details shall be rejected.

5. Mentioning of matters is allowed only in event of extreme urgency.

Date : 15th May 2023

By Order

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay